

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 18th January, 2016

Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav & Mr. Sanyam Saxena, Adv. for R-4
FOR ADMISSION			
2.	Original Application No. 29/2016 (M.A. No. 44/2016)	Nature International & Ors. Vs. State of Haryana & Ors.	Mr. Vikas Rao, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015 & M.A. No. 1330/2015)	Dr. Kashmiri Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit, Adv. for R-3 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Ms. Harsha Peechana, Adv. for R-7 Mr. Avijit Roy & Ms. K. Arandhara, Adv. for R – 9, 10 & 12 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoobam, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHAI
4.	Original Application No. 234/2015 (M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4 Mr. Gopal Jha & Mr. Gautam Singh, Adv.
5.	Original Application No. 376/2015 (M.A. No. 896/2015, M.A. No. 897/2015, M.A. No. 1321/2015 & M.A. No. 08/2016)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Shailesh Singh, Applicant in person Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.

FOR HEARING

6.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015 & M.A. No. 1078/2015)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Balendu Shekhar, Adv. for R – 1 & 5 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Mr. Ajit Kulshreshta, Adv. for Applicant in M.A. No. 1078/2015
7.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 & 5 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Ms. Sakshi Popli, Adv.
8.	Original Application No. 302/2015 (M.A. No. 1147/2015 & M.A. No. 1229/2015)	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Amit Gupta, Adv. for Applicant in M.As Ms. P. Batra Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar & Ms. Niti Arora, Advs. for R-8 Mr. Tarunvir S. Khehar, Adv. for R-12 Aly Mirza, Mausii Kukreja, Advs. for R-13 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener

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